

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 546/2019

The 15th day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Manoj Kumar Sharma,
Aged 59 years,
U.D.C. (Group 'C')
S/o Late Shri J.S. Sharma,
R/o 139, Second Floor,
Hari Nagar Ashram,
New Delhi-110014.

.. Applicant

(By Advocate : Shri O.P. Agarwal)

Versus

1. Union of India,
Through Secretary,
Ministry of Sports,
Government of India,
Shastri Bhawan,
New Delhi.
2. Sports Authority of India,
Through its Secretary,
Jawahar Lal Nehru Stadium,
New Delhi-3.
3. Director General,
Sports Authority of India,
Jawahar Lal Nehru Stadium,
New Delhi-3.
4. Regional Director (Pers.),
JN Stadium Complex,
East Gate, Lodhi Road,
New Delhi-110003. .. Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicant.

2. The applicant, a UDC in the respondent – Sports Authority of India, filed the O.A. aggrieved with the action of the respondents in transferring him from Delhi to STC, Alwar vide impugned order dated 01.02.2019, as corrected on 03.02.2019. It is submitted that the applicant made a representation vide Annexure A-19 dated 04.02.2019 ventilating his grievances, such as his severe ill health etc., to the respondents and sought for cancellation of the Transfer Order.
3. It is further submitted by the learned counsel that the respondents, without deciding the said representation, compelling the applicant to join at the new place of posting and if he is compelled to do so, in view of his medical condition, he and his family will be put to irreparable loss and hardships.
4. In the circumstances, the O.A. is disposed of, without going into the merits of the case, by directing the respondents to consider Annexure A-19 representation dated 04.02.2019 of the applicant and to pass appropriate speaking and reasoned orders thereon within two weeks from the date of receipt of a certified copy of this

order. Till then, the respondents shall maintain status quo, qua the applicant. No order as to costs.

Order by **DASTI.**

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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